

**Annual Report of Indian Institute of Technology etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU) : On behalf of Dr. V. K. R. V. Rao, I beg to lay on the Table :

- (1) A copy of the Annual Report of the Indian Institute of Technology: Kharagpur, for the year 1969-70. [Placed in Library. See No. LT-4611/70].
- (2) A copy of the Annual Report of the National Institute of Foundry and Force Technology, Ranchi, for the year 1969-70. [Placed in Library. See No. LT-4612/70].

**Papers under Air Corporations Act**

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 37 of the Air Corporations Act, 1953 :
  - (i) Annual Report of the Air India for the year 1969-70.
  - (ii) Annual Report of the Indian Airlines for the year 1969-70. [Placed in Library. See No. LT-4613/70].
- (2) A copy each of the following papers under sub-section (4) of section 15 of the Air Corporations Act, 1953 :
  - (i) Certified Accounts of the Air India for the year 1969-70 together with the Audit Report thereon.
  - (ii) Certified Accounts of the Indian Airlines for the year 1969-70 together with the Audit Report thereon. [Placed in Library. See No. LT-4614/70].

**Notifications under Essential Commodities Act**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS

(SHRI D. R. CHAVAN) : I beg to lay on the Table :

- (1) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :
  - (i) Hindi version of the Drugs (Price Control) Order, 1970 published in Notification No. S. O. 1752 in Gazette of India dated the 16th May, 1970.
  - (ii) The Drugs (Price Control) Amendment Order, 1970 (Hindi and English versions) published in Notification No. S. O. 2193 in Gazette of India dated the 15th June, 1970.
  - (iii) S. O. 2193A (Hindi and English versions) published in Gazette of India dated the 15th June, 1970 containing corrigendum to Notification No. S. O. 1752 dated the 16th May, 1970. [Placed in Library. See No. LT-4615/70].
- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Drugs (Price Control) Order, 1970 :
  - (i) S. O. 1873 published in Gazette of India dated the 18th May, 1970 fixing the maximum sale prices of bulk drugs included in Schedule I to the said order.
  - (ii) S. O. 1883 published in Gazette of India dated the 25th May, 1970.
  - (iii) S. O. 2192 published in Gazette of India dated the 15th June, 1970 making certain amendment to Notification No. S. O. 1873 dated the 18th May, 1970.
  - (iv) S. O. 2195 published in Gazette of India dated the 17th June, 1970 making certain further amendment to Notification No. S. O. 1873 dated the 18th May, 1970.
  - (v) S. O. 2526 published in Gazette of India dated the